

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA Intervention Petition No.02/2024, IA No.547/2019 in CP No.162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddi Life Sciences Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddi Life Sciences Pvt Ltd & 6 others
UNDER SECTION	130

ORDER

IA No.547/2019

Present: Ld. PCS Mr. S. Chidambaram for the Applicant.
Ld. PCS Mr. Devangi for the Respondent No.1.

Matter is adjourned to 22.07.2024 along with Intervention Petition No.02/2024 and CP.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)